LOK SABHA

Wednesday August 6, 1975/Sravana 15, 1897 (Saka)

The Lok Sabha met at Eleven of the Clock

, MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRA-NAB KUMAR MUKHERJEE): 1 beg to lay on the Table a copy of Notification No. G.S.R. 908 (Hindi and English versions) published in Gazette of India dated the 26th July, 1975 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library See No. LT-9923/ 75].

NOTIFICATION UNDER COMPANIES ACT AND STATEMENTS FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA): I beg to lay on the Table--

- A copy each of the following Notifications under sub-section
 (3) of section 642 of the Companies Act. 1956:---
 - (i) The Companies (Transfer of Profits to Reserves) Rules, 1975, published in Notification No. G.S.R. 426(E) in Gazette of India dated the 26th July, 1975.
 - (ii) The Companies (Declaration of Dividend out of Reserves) Rules, 1975, published in Notification No. G.S.R. 427(E)

in Gazette of India dated the 26th July, 1975.

- (2) Two Statements (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi versions of the above Notifications.
- [Placed in Library. See No. LT- 9924/ 75].

NOTIFICATION re. EXTENSION OF INDIAN WIRELESS TELLGRAPHY (POSSESSION) RULES TO SIKKIM

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHR1 JAGANNATH PAHADIA). I beg to lay on the Table a copy of Notification No. S.O. 344(E) (Hindi and English versions) published in Gazette of India dated the 10th July, 1975 issued under section 10 of the Indian Wireless Telegraphy Act, 1933 extending the Indian Wireless Telegraphy (Possession) Rules, 1965 to the State of Sikklim. [Placed in Library. See No. LT-9925/, 75].

EMPLOYEES' PF (THIRD AMENDMENT SCHEME. 1975 AND INDUSTRIAL DISPUTES (CENTRAL) AMENDMENT RULES, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA). I beg to lay on the Table—

(1) (i) A copy of the Employees Provident Funds (Ihird Amendment) Scheme, 1975 (Hindi and English versions) published in Notification No. G.S.R. 871 in Gazetie of India dated the 12th July, 1975. under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act. 1952.

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